

norms of the International Civil Aviation Organisation (ICAO);

(b) if so, the names of such Airports in the country where the height of ATC towers exceeds the said permissible height alongwith their respective height of Air Traffic Control: and

(c) the action, the Government propose to take against persons responsible for clearing such projects by ignoring the norms of ICAO?

THE MINISTER OF CIVIL AVIATION (SHRI ANANT KUMAR) : (a) No, Sir. There is no uniform specified height for control towers. ICAO requires that the height of Control Tower should be such that the Air Traffic Controller has all around visibility of the acrodrome and its vicinity. The Tower should also conform to the recommended practices relating to operational services at the airport.

(b) and (c) A Committee headed by Air Marshal (Retd.) J.K. Seth had raised doubts on the permissible height of ATC towers at Mumbai and Chennai. Opinion of ICAO experts has been sought and appropriate action will be decided after the receipt of their reply.

Reviewal of Bangalore Airport Project

1327. SHRI RAGHVENDRA SINGH : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Bangalore Airport Project may take off" appearing in the Time of India dated April 3, 1998;

(b) if so, the facts thereof; and

(c) the time by which the above project is likely to be reviewed?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) Yes, Sir. The project proposal is under consideration of the Central Government and a decision will be taken shortly.

Objectives of NSAP

1328. SHRI ASHOK NAMDEORAO MOHOL:

SHRI A. VENKATESH NAIK:

SHRI MADHAV RAO PATIL:

SHRI SADASHIVRAO DADOBA MANDLIK:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the main features and objectives of the centrally sponsored 'National Social Assistance Programme' launched in 1995 to fulfil the Directive Principles of the constitution;

(b) the funds allocated to each State for the implementation of the programme since its inception;

(c) the results achieved under the programme' State-wise;

(d) whether the full amount has been released to all the States; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) The National Social Assistance Programme (NSAP) is a Centrally Sponsored Programme which came into force w.e.f. 15.8.1995. It has three components; namely, National Old Age Pension Scheme (NOAPS), National Family Benefit Scheme (NFBS) and National Maternity Benefit Scheme (NMBS). It aims at providing financial assistance @ Rs. 75 per month to destitute persons aged 65 year or more under NOAPS; Rs. 5,000 in case of death due to natural causes and Rs. 10,000 in case of accidental death of primary breadwinner to the bereaved families living below poverty line under NFBS, and Rs. 300 to the pregnant Women of poor households upto first two live births under NMBS.

The NSAP is a significant step towards the fulfillment of the Directive Principles in Articles 41 and 42 of the constitution recognizing the concurrent responsibility of the Central and State Governments in the matter.

Under the NSAP 100 per cent Central assistance is given to the eligible beneficiaries.

The NSAP is being implemented through the Panchayats and Municipalities in the country. It is being monitored by the Committees constituted at the State Level as well as the District level.

(b) to (e) State-wise allocation, release of funds and achievements of the scheme since 15.8.95 under the three components of NSAP have been given in the enclosed Statement I, II and III.

In some states the funds could not be released in full mainly because of non-fulfillment of certain conditions such as Audit Reports, Utilization Certificate etc.

Statement-I

National Social Assistance Programme (NSAP)

Scheme : National Old Age Pension Scheme (NOAPS)

S. No.	State/UTs	1995-96			1996-97			1997-98		
		Allocation	Release	Exp.*	Allocation	Release	Exp.*	Allocation	Release	Exp.*
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	2593.74	2593.74	2578.16	4403.70	4315.02	4183.51	4361.76	4327.75	2500.02
2.	Arunachal P.	9.45	4.68	0.00	46.30	2.02	2.47	46.86	15.26	4.28
3.	Assam	396.55	195.83	80.54	662.45	340.17	252.52	656.14	333.25	248.34
4.	Bihar	4306.54	2109.72	1449.66	7318.08	4275.06	3483.14	7248.38	4766.66	2809.98
5.	Goa	12.30	6.09	0.68	20.79	9.94	9.03	10.30	7.73	8.46
6.	Gujarat	890.42	441.19	255.02	1512.94	828.57	586.24	749.27	369.99	537.89
7.	Haryana	209.75	209.75	192.14	356.27	349.48	236.86	352.87	274.96	188.74
8.	Himachal Pradesh	64.56	64.56	26.90	109.62	85.55	88.54	108.58	97.79	95.84
9.	J & K	147.86	147.86	85.01	251.37	225.45	172.23	248.98	138.24	108.22
10.	Karnataka	1755.94	870.28	798.80	2988.09	3873.75	3661.68	2959.63	1771.37	2498.80
11.	Kerala	796.65	354.55	169.55	1365.33	1045.08	688.07	676.26	815.67	653.71
12.	Madhya Pradesh	2736.86	2736.86	495.53	4628.61	3650.81	3580.39	4584.53	4870.56	4504.44
13.	Maharashtra	2785.13	1380.46	15.18	4741.06	128.27	997.32	2347.96	2423.45	1383.51
14.	Manipur	19.47	0.65	8.29	98.28	48.98	26.25	97.34	33.69	3.94
15.	Meghalaya	18.40	9.06	5.63	95.45	63.27	42.87	94.54	34.07	12.51
16.	Mizoram	7.96	3.86	3.77	37.80	18.85	16.93	37.44	21.72	4.67
17.	Nagaland	13.31	13.31	7.68	67.10	42.88	26.69	66.46	37.18	7.65
18.	Orissa	1583.99	784.08	375.60	2678.13	2578.35	2231.46	2652.62	2550.36	2261.55
19.	Punjab	202.23	202.23	100.09	344.90	338.35	313.04	341.64	170.82	197.39
20.	Rajasthan	1114.67	552.07	23.98	1890.00	976.28	634.26	936.00	495.33	613.18
21.	Sikkim	4.50	3.85	NR	22.68	11.30	8.53	11.23	6.72	0.00
22.	Tamilnadu	2179.81	2179.81	1311.92	3703.45	2573.19	2875.12	3668.18	3629.66	2513.12
23.	Tripura	29.47	29.47	14.78	147.42	73.49	51.07	146.02	124.32	121.28
24.	Uttar Pradesh	5727.83	5727.83	3707.14	9709.87	9019.54	6362.21	9617.40	8676.49	7760.47
25.	West Bengal	1971.02	976.31	194.48	3344.35	2404.54	1814.55	3312.50	2431.37	1829.03
26.	A&N Islands	3.39	1.68	NR	5.67	0.05	0.07	2.81	0.00	NR
27.	Chandigarh	7.26	0.00	0.00	12.29	9.79	9.21	6.08	2.92	9.21
28.	D&N Haveli	1.73	0.85	0.69	2.84	1.43	1.76	2.81	1.41	NR
29.	Daman & Diu	1.18	0.52	0.42	1.89	0.95	0.98	0.94	0.94	0.44
30.	NCT Delhi	105.69	0.00	0.00	179.55	90.63	92.28	177.84	177.84	121.92

1	2	3	4	5	6	7	8	9	10	11
31.	Lakshadweep	0.64	0.30	0.00	0.95	0.48	1.06	0.94	0.47	1.51
32.	Pondicherry	8.35	4.16	0.00	14.18	0.13	3.38	14.04	21.06	NR
	dqy	29706.66	21614.62	11901.65	50761.41	37381.65	32453.72	45537.34	38629.05	31000.70

NR : Not Reported

*Exp. reported by the various States/UTs

Statement-II

National Social Assistance Programme (NSAP)

Scheme : National Family Benefit Scheme (NFBS)

S. No.	States/UTs	1995-96			1996-97			1997-98		
		Allocation	Release	Exp.*	Allocation	Release	Exp.*	Allocation	Release	Exp.* (Provisional)
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	1334.93	1334.93	262.03	2269.58	2238.12	1782.43	2247.96	2211.43	2639.16
2.	Arunachal Pradesh	3.47	1.71	0.00	23.10	2.03	0.92	22.88	5.52	2.11
3.	Assam	378.85	188.21	51.13	652.58	212.30	200.73	646.36	309.02	134.47
4.	Bihar	2151.32	1090.36	257.48	3655.58	583.17	785.97	1810.38	1114.26	871.72
5.	Goa	6.80	3.37	1.10	11.55	10.19	12.78	11.44	5.72	8.20
6.	Gujarat	448.49	222.33	6.81	762.30	7.26	11.35	377.52	0.00	25.40
7.	Haryana	92.39	45.72	1.70	155.93	36.52	50.44	77.22	53.92	14.88
8.	Himachal Pradesh	24.17	11.95	3.55	40.43	11.57	13.48	20.02	20.67	15.95
9.	J & K	55.24	27.3	22.17	92.40	62.48	40.25	45.76	26.74	24.87
10.	Karnataka	775.07	383.69	209.67	1310.93	12.49	104.64	649.22	18.91	63.31
11.	Kerala	206.13	90.57	10.29	340.73	205.51	198.82	168.74	198.89	224.23
12.	Madhya Pd.	1661.31	823.85	233.08	2835.53	2246.62	1635.32	1404.26	2595.08	2418.05
13.	Maharashtra	1225.51	606.69	0.75	2073.23	36.74	221.77	1026.74	653.57	438.42
14.	Manipur	6.93	3.42	3.38	28.87	14.41	8.99	28.60	9.85	NR
15.	Meghalaya	6.66	3.27	2.31	34.64	2.61	2.61	34.32	9.78	4.35
16.	Mizoram	3.49	1.7	1.66	11.55	5.78	5.36	11.44	6.64	0.97
17.	Nagaland	3.53	3.53	2.03	17.33	8.64	7.13	17.16	5.01	1.62
18.	Orissa	1029.29	510.69	1.85	1761.38	224.11	487.42	872.30	699.34	586.93
19.	Punjab	75.59	37.38	28.91	127.05	124.62	91.93	125.84	62.92	71.95
20.	Rajasthan	539.04	266.89	0.00	912.45	24.97	19.77	451.88	252.66	279.49
21.	Sikkim	3.20	1.67	NR	5.78	2.26	2.83	2.86	2.28	NR
22.	Tamilnadu	1130.00	11.30	540.94	1923.08	1357.93	1329.93	1904.76	1758.69	1336.08

1	2	3	4	5	6	7	8	9	10	11
23.	Tripura	10.4	10.4	2.12	51.98	25.90	16.23	51.48	39.63	33.46
24.	Uttar Pradesh	3147.28	3147.28	2062.93	5359.20	2221.30	1827.39	2654.08	1452.17	1569.50
25.	West Bengal	1071.36	531.09	72.96	1824.90	966.50	336.92	903.76	206.88	288.24
26.	A&N Islands	3.35	1.69	NR	5.78	0.06	0.35	2.86	0.00	NR
27.	Chandigarh	3.42	0.00	0.00	5.78	1.36	0.35	2.86	0.00	1.30
28.	D&N Haveli	3.31	1.65	NR	5.78	2.92	2.76	2.86	4.29	NR
29.	Daman & Diu	3.31	1.48	1.27	5.78	2.92	3.08	2.86	2.86	2.05
30.	NCT Delhi	38.08	0.00	0.00	63.53	32.06	9.75	31.46	31.46	37.30
31.	Lakshadweep	3.30	1.62	0.00	5.78	2.81	1.15	2.86	0.00	2.55
32.	Pondicherry	3.43	1.68	0.00	5.78	0.06	1.75	2.86	1.42	NR
	Total	15448.65	10486.11	3780.10	26380.29	10686.22	9214.65	15615.60	11760.21	11196.56

NR : Not Reported

*Exp. reported by the various States/UTs

Statement-III

National Social Assistance Programme (NSAP)

Scheme : National Maternity Benefit Scheme (NMBS)

No.	States/UTs	1995-96			1996-97			1997-98		
		Allocation	Release	Exp.*	Allocation	Release	Exp.*	Allocation	Release	Exp.* (Provisional)
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	746.75	746.75	588.78	1222.83	1206.32	813.13	1211.18	1191.39	1130.75
2.	Arunachal Pradesh	3.93	1.95	0.00	19.53	0.06	0.37	19.34	1.72	NR
3.	Assam	178.01	87.79	35.41	295.16	145.47	74.89	292.34	99.54	44.67
4.	Bihar	1164.19	5.72	211.34	1898.82	6979.55	614.77	940.37	990.54	408.30
5.	Goa	5.03	2.6	0.00	8.82	0.08	0.14	4.37	0.00	0.26
6.	Gujarat	240.69	113.25	0.00	392.49	3.74	5.41	194.38	3.48	2.58
7.	Haryana	72.38	35.72	24.25	120.33	64.14	48.93	59.59	51.33	25.40
8.	Himachal Pradesh	21.23	13.42	1.87	45.68	8.00	13.46	22.62	23.36	8.84
9.	J & K	62.15	30.8	20.46	104.58	36.05	26.16	51.79	26.02	13.33
10.	Karnataka	483.61	237.96	196.04	792.23	7.54	45.55	392.34	162.90	22.31
11.	Kerala	147.01	64.88	13.42	236.57	86.35	68.33	117.16	64.18	63.82
12.	Madhya Pradesh	933.18	457.6	17.79	1539.72	400.74	440.57	762.53	386.55	260.81
13.	Maharashtra	735.62	361.76	0.07	1201.41	11.44	137.22	594.98	299.81	224.46
14.	Manipur	8.23	4.07	3.87	40.95	20.41	11.99	40.56	14.09	2.15
15.	Meghalaya	7.60	3.74	2.50	39.69	3.17	4.19	39.31	11.36	6.52

1	2	3	4	5	6	7	8	9	10	11
16.	Mizoram	3.26	1.58	1.58	16.06	8.01	7.18	15.91	7.96	NR
17.	Nagaland	5.59	5.59	3.15	28.04	19.99	12.98	27.77	12.05	5.66
18.	Orissa	488.07	240.08	4.91	793.21	435.53	318.51	395.30	286.06	306.26
19.	Punjab	51.82	25.48	9.36	84.74	28.11	18.50	41.96	9.13	27.62
20.	Rajasthan	410.00	202.67	0.00	683.87	6.51	2.30	338.68	83.57	76.40
21.	Sikkim	1.90	0.34	NR	9.45	1.52	0.63	4.68	2.34	NR
22.	Tamilnadu	563.60	563.6	155.80	915.08	571.21	569.28	453.18	368.65	462.18
23.	Tripura	12.34	12.34	3.77	61.43	30.62	21.11	60.84	35.95	32.62
24.	Uttar Pradesh	1777.92	1777.92	1264.47	2922.26	2416.16	1695.47	1447.21	1111.56	900.76
25.	West Bengal	558.14	274.49	35.23	911.61	529.17	285.78	451.46	199.23	178.34
26.	A&N Islands	1.34	.69	NR	2.21	0.02	0.02	1.09	0.00	NR
27.	Chandigarh	3.19	0.00	0.00	5.36	0.05	0.00	2.65	0.00	NR
28.	D&N Haveli	0.61	.29	NR	0.95	0.48	0.44	0.47	0.71	NR
29.	Daman & Diu	0.41	.18	0.09	0.63	0.24	0.18	0.31	0.04	0.10
30.	NCT Delhi	44.34	0.00	0.00	74.66	37.68	4.89	36.97	0.00	12.1
31.	Lakshadweep	0.23	.22	0.00	0.32	0.01	0.03	0.16	0.00	0.07
32.	Pondicherry	3.56	1.78	0.00	5.99	0.06	1.64	2.96	4.44	NR
Total		8736.53	5847.13	2594.15	14479.68	6757.44	5244.05	8024.48	4957.96	4200.33

NR : Not Reported

*Exp. reported by the various States/UTs

[Translation]

Construction of Railway Lines In MP

1329. SHRI LARANG SAI : Will the Minister of RAILWAYS be pleased to state:

(a) whether there was any proposal to link Bastar, Sarguja, Jhabua and Seedhi area of Madhya Pradesh with Railway lines;

(b) if so, the reasons for not linking the above area so far; and

(c) the time by which the above area is likely to be linked with Railway line?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (c) Rewa-Singrauli line in Seedhi and Bishrampur-Ambikapur line in Sarguja have been included in the Budget and would be taken up after obtaining the requisite clearances for which

action has been initiated.

Dallirajhara-Jagdarpur line in Bastar has been sanctioned on cost sharing basis and would be taken up as soon as SAIL deposit their share of cost. An MOU has already been signed in this regard.

As regards Maksi-Dewas-Indore-Godhra line in Jhabua, the work is sanctioned and is currently in progress between Dewas and Maksi which is the first phase of this project and would be completed within the 9th plan. The second phase from Indore to Godhra would be taken up thereafter.

Gauge Conversion of Mahu-Neemuch Rail Line

1330. SHRI KANTILAL BHURIA : Will the Minister of RAILWAYS be pleased to state:

(a) Whether the gauge conversion of Mahu-Neemuch rail line has been approved; and

(b) if so, the details thereof and the time by which this work is likely to be commenced and completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF